

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 59 OF 2014 & IA NO. 111 OF 2014 AND
APPEAL NO. 120 OF 2014

Dated : 10th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 59 of 2014 & IA No. 111 of 2014

In the matter of:

Madhya Pradesh Power Generating Co. Ltd.

.... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya
Ms. Anushree Bardhan
Mr. S.K. Tripathi

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R-1

Mr. Pradeep Mishra
Mr. Manoj Kumar Sharma
Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

Mr. G.Umapathy
Ms. R. Mekhala
Mr. Aditya Singh for MPPMCL/R.5
Mr. K.K. Agrawal, Adviser
Mr. Dilip Singh, AGM, MPPMCL

Appeal No. 120 of 2014

In the matter of:

M. P. Power Management Co. Ltd.

.... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s)

:

Mr. G.Umapathy
Ms. R. Mekhala
Mr. Aditya Singh
Mr. K.K. Agrawal, Adviser
Mr. Dilip Singh, AGM, MPPMCL

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. Pradeep Mishra
Mr. Manoj Kumar Sharma for R-2 & R-3
Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-5
Mr. S.K. Tripathi for MPPGCL

ORDER

List these matters on **12.09.2018**, as requested by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents to enable them to report settlement.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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